

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3594
TO BE ANSWERED ON 15.07.2019**

WELFARE SCHEMES FOR RURAL/ AGRICULTURAL LABOURERS

†3594. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether several welfare schemes have been formulated and implemented by the Government for unorganised workers particularly the rural and agricultural labourers;**
- (b) if so, the details thereof and the monitoring mechanism in place under these schemes, particularly in case of accidents;**
- (c) the details of funds allocated under these schemes along with the funds utilized during each of the last three years and the current year, State/UT-wise and schemewise;**
- (d) the number of agricultural labourers benefitted from these schemes during the above said period, State-wise and UT-wise; and**
- (e) the other special steps taken by the Government for the welfare of agricultural labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): In order to provide social security benefits to the workers in the unorganised sector including rural and agricultural labourers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganised workers

Contd..2/-

depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM). Under the scheme, minimum assured monthly pension of Rs. 3000/- will be provided to the unorganised workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Every welfare schemes have their separate monitoring mechanism.

(c): The ministry of Labour and Employment implements converged PMJJBY/PMSBY and PM-SYM. The expenditure incurred on Social Security Schemes from the Social Security Fund maintained by LIC, during last three years towards providing insurance cover is as under:

Year	Expenditure (Cr.)
2016-17	385.34
2017-18	435.16
2018-19	587.52

The budget and expenditure details for the PM-SYM scheme is as under:

Sch eme	2018-19		2019-20 (10.07.2019)	
	(Amount in Rs. Crores)			
	BE/ RE	Expenditure	BE	Expenditure
PMS YM	0/50	49.49	500	105.22

(d) & (e): The beneficiaries under the welfare schemes listed in Unorganised Workers' Social Security Act, 2008 are not bifurcated as category-wise. This have been the constant endeavour of the Central Government to cover all the agricultural labourers in the social security ambit.